

further sale of 5,000 tons is under negotiation.

Shri Venkatasubbaiah: Part (d) of the question has not been answered. The foreign exchange earned, I would like to know.

Shri Manubhai Shah: That, I am sorry, I would not be able to disclose. Because the prices are international secrets. What I am prepared to lay before the House are the actual quantities we have sold out.

Shri Venkatasubbaiah: May I know whether any complaint has been brought to the notice of the Government regarding the allotment of quotas to the mine-owners of iron ore, especially whether discrimination is being made between mine-owners that have entered into agreement with the S.T.C.?

Shri Manubhai Shah: No such cases have come. Because, as the House is fully aware, this is one of our principal commodities to enlarge foreign trade. As I gave an assurance to all my friends in the House and others, whosoever is able to sell at a profitable price, their offers will be welcomed.

Shri Vidya Charan Shukla: May I know whether the terms obtained from Czechoslovakia are more advantageous than the terms obtained from Japan?

Shri Manubhai Shah: They are quite favourable.

Shri Basappa: From what ports is this going to be lifted? I want to know whether there is any agreement relating to low grade ore also.

Shri Manubhai Shah: There is low grade ore. Some will go from the port of Mangalore and some from the port of Vizagapatam whichever ore is nearest to that. These are the two principal ports.

श्री गोविन्द दास : यह जो लोहे का पत्थर भेजा जाने वाला है यह क्या पहली बार

इन दो देशों को भेजा जा रहा है या इसके पहले भी भेजा गया है

श्री मनुभाई शाह : पहले भी भेजा गया गया है ।

श्री गोविन्द दास : और इनके निवा और किन किन देशों का भेजा जा रहा है ?

श्री मनुभाई शाह : सारी दुनिया के अन्दर हम ट्रेड कर रहे हैं, और मध्य महाद्वीप को पता है कि कई ४० या ४५ मिलियन टन हम भेज रहे हैं, और कई जगह तो एक मिलियन टन या दो मिलियन टन तक बेचने का प्रोग्राम है ।

Collection of Taxes by States

*1383. **Shri Surendra Pal Singh:** Will the Minister of Planning be pleased to state:

(a) whether State Governments collected money from fresh taxes during the last two years to fulfil the contribution earmarked for each State for augmenting domestic resources for the Third Plan;

(b) whether any State Governments are lagging behind in making contributions earmarked for them;

(c) if so, the reasons therefor; and

(d) the steps the Central Government propose to take in the matter?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) As against the Third Plan target of additional taxation by the States of Rs. 610 crores, measures of taxation undertaken by the States in 1961-62 yielded about Rs. 17 crores in that year and would yield an aggregate revenue of about Rs. 100 crores over the Plan period. Full picture regarding additional taxation in 1962-63 is not yet available.

(b), (c) and (d). Do not arise. ;

Shri Surendra Pal Singh: Did the Planning Commission hold any discussions with the Chief Ministers of the various States recently in Delhi reactions of the Chief Ministers to their financial resources for the Third Plan by levying additional taxes in each State? If so, what were the reactions of the Chief Ministers to the suggestion made by the Planning Commission?

The Minister of Planning and Labour and Employment (Shri Nanda): There was no new suggestion. We reviewed the position and the Chief Ministers were requested to take the necessary measures in the course of the year so that the requisite resources are made available.

Shri Surendra Pal Singh: Is it a fact that some of the State Governments are lagging behind in this regard because they are hesitant to levy additional taxes for the fear of becoming unpopular with their people?

Shri Nanda: As has been indicated in the answer itself, what exactly is going to be done has not yet been finalised. We can only say after the decisions are taken whether a certain State is lagging behind.

Shri Bhagwat Jha Azad: May I know whether some of the State Chief Ministers complained that some of the fresh avenues of taxation which purely lie in their area are being tapped by the Central Government?

Shri Nanda: The whole picture of the relative position of the States and the Centre in this respect was known when the responsibilities were laid, in respect of resources.

Shri Tyagi: May I know if any specific instructions have been issued to State Governments with regard to the section of society which has to be taxed and which has to bear this

burden because, as I see in my State, the incidence of bulk of the burden seems to fall on the agriculturists? I wonder if there is any such instruction that as far as possible industry and commerce may be avoided and the agriculturists must be taxed.

Shri Nanda: Our policy line is that the burden should be laid on equitable lines and those who are able to pay more should be taxed more.

Shri Tygai: So, the capacity to pay will be taken into consideration?

Mr. Speaker: Shri Saraf.

Shri Sham Lal Saraf: May I know if avenues left for taxation and capacity to pay are kept in view before the States are advised to tax more?

Mr. Speaker: That is what the hon. Minister has said.

Shri S. M. Banerjee: I want to know whether the Government of Punjab consulted the Central Government before bringing this Additional Taxation Bill. If so, what instructions have been given to the Punjab Government?

Shri Nanda: I am not aware of any reference to the Planning Commission on this matter.

Shri Ramanathan Chettiar: May I know whether the Planning Commission is confident that all the States will be able to raise the Rs. 610 crores that are expected of them during the Third Plan?

Shri Nanda: I have no ground for any sense of diffidence.

Shri Vidya Charan Shukla: Has the Government's attention been drawn to the statement made by the Finance Minister of Maharashtra that those States which make the highest taxation efforts are discouraged by the policy of revenue distribution of the Central Government?

Shri Nanda: I do not know what exactly the Finance Minister of Maharashtra has said.